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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/553/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD
NAME OF THE RESPONDENT(S) : PARAGON STEEL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. GAYATHRI.

IRP.

K. Gayathri

2. ELIZABETH SETHAKUR
V. Hari Kumar
for legal & Thang

for Applicant

V. Hari Kumar

ORDER

Counsel for the petitioner present and made submissions. Representing counsel for IRP present and prayed for time to make submissions. Time is enlarged at request. Put up on 12.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc